

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/5277/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the th 20 June, 2023

Sub: **Casual leave.**

Ref:- Your letter No. JJA(M) 1759/2023 dtd. 14.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.06.2023 and 13.06.2023**, as prayed for.

The Chief Judicial Magistrate, Majuli shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-05/2007/5278/A, dated , 20-06-2023

Copy to: ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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